



## CENTRAL ADMINISTRATIVE TRIBUNAL

### CHANDIGARH BENCH

CONTEMPT PETITION NO.060/00021/2020 IN  
**O.A. No.060/01348/2017**

Chandigarh, this the 25<sup>th</sup> February, 2020

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)  
HON'BLE MS. NAINI JAYASEELAN, MEMBER (A)**

1. Pritpal Singh (Staff No.200379), aged about 52 years, S/o Sh. Rattan Singh, presently working as S.D.E., under General Manager, Telecom District Chandigarh, Punjab, Phase-IV, Mohali.
2. Tarsem Kumar (Staff No.200433), S/o Sh. Tilak Raj, presently working as S.D.E., under General Manager Telecom, District Ferozepur, Punjab.
3. Vidhyadhar Jat (Staff No.200446), S/o Sh. Bhaghagirath Prasad, presently working as S.D.E., under General Manager Telecom, District Ferozepur, Punjab.
4. Daljit Singh (Staff No.200612), S/o Sh. Sawaran Singh, presently working as S.D.E. O/o GMTD Hoshiarpur, Punjab.
5. Shashi Kant (Staff No.200684) S/o Sh. Om Parkash, presently working as S.D.E., under General Manager Telecom, District Ferozepur, Punjab.
6. Hira Lal Sharma (Staff No.200825), S/o Sh. Ram Lal, presently working as S.D.E., O/o General Manager Telecom, Pathankot, Punjab.
7. Gurdip Singh (Staff No.200831), S/o Sh. Sawaran Singh, presently working as S.D.E., O/o General Manager Telecom, Pathankot, Punjab.
8. Manish Marhwal (Staff No.200862), S/o Sh. Suresh Chand, presently working as S.D.E. under General Manager Telecom, Jammu.
9. Vijay Kumar Jindal (Staff No.200901), S/o Manmohal Lal Jindal, presently working as SDE, under O/o General Manager Telecom, Ferozepur, Punjab.
10. Ranjan Maini (Staff No.200916), S/o Sh. Kewal Krishan, presently working as SDE, under O/o General Manager Telecom, Ferozepur, Punjab.
11. Hemant Kumar Goel (Staff No.200966), S/o Sh. Baij Nath Aggarwal, presently working as SDE, under O/o General Manager Telecom, Jalandhar, Punjab.
12. Sanjay Joshi (Staff No.200995), S/o Sh. Thakar Datt Joshi, presently working as SDE, under O/o General Manager Telecom, Jalandhar, Punjab.



13. Balram (Staff No.201008), S/o Sh. Bihari Lal, presently working as SDE, under O/o General Manager Telecom, Jalandhar, Punjab.
14. Ajay Jindal (Staff No.201076), S/o Sh. Manmohal Lal Jindal, presently working as SDE, under O/o General Manager Telecom, Ferozepur, Punjab.
15. Balbir Singh (Staff No.201083), S/o Sh. Nanata Singh, presently working as Sr. S.D.E. O/o GMTD Hoshiarpur, Punjab.
16. Pawan Kumar Sharma (Staff No.201091), S/o Sh. Kharati Lal Sharma, presently working as S.D.E. O/o GMTD Hoshiarpur, Punjab.
17. Himmat Singh (Staff No.201157), S/o Sh. Bakhshish Singh, presently working as S.D.E., under General Manager, Telecom District Chandigarh.
18. Omesh Chander (Staff No.201190), S/o Sh. Ram Chand, presently working as SDE, under O/o General Manager Telecom, Ferozepur, Punjab.
19. Rajesh Kumar (Staff No.201204), S/o Sh. Karori Mal Mittal, SDE, under O/o General Manager Telecom, Ferozepur, Punjab.
20. Simarjit (Staff No.201254), S/o Sh. Bhagat Ram, presently working as S.D.E. under O/o GMTD Hoshiarpur, Punjab.
21. Rajesh Kapil (Staff No.201271), S/o Sh. S. L. Kapil, presently working as S.D.E., O/o General Manager Telecom, Pathankot, Punjab.
22. Viresh Kumar (Staff No.201969), S/o Sh. Om Parkash, presently working as S.D.E. O/o General Manager Telecom, Pathankot, Punjab.
23. Daljit Singh (Staff No.202121), S/o Sh. Ujagar Singh, presently working as S.D.E., General Manager Telecom, Hoshiarpur, SSA, Punjab.

**....Petitioners**

(BY: MR. ROHIT SETH, ADVOCATE)

**Versus**

1. Shri P.K. Purwar, Chairman cum Managing Director, Bharat Sanhcar Nigam Limited, Bharat Sanchar Bhavan, Corporate Office, Harish Chander Mathur Lane, Janpath, New Delhi.
2. J.G. Menaria, Chief General Manager Telecom, Bharat Sanchar Nigam Limited, Punjab Circle, Plot No., 2, Sector 34-A, Chandigarh.

**... .Respondents**

**O R D E R(Oral)**



**SANJEEV KAUSHIK, MEMBER (J):**

1. Heard.
2. In compliance to the order of this Court, the respondents have passed a speaking order dated 23.01.2020 (Annexure CP-8), therefore, no case for C.P. is made out. If the petitioners are aggrieved against the order (Annexure CP-8), they can challenge the same on original side.
3. In view of the above, the C.P. is dismissed with the aforesaid liberty. MA No. 060/00310/2020 also stands disposed of.

**(NAINI JAYASEELAN)**  
**Member (A)**

**(Sanjeev Kaushik)**  
**Member (J)**

Place: Chandigarh  
Dated: 25.02.2020

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